

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 371**  
ANSWERED ON 19<sup>TH</sup> JULY, 2018

**NEW NH PROJECTS**

371. SHRI M.I. SHANAVAS:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is planning to introduce new highway projects, if so, the details thereof;
- (b) whether there is a delay in completion of projects;
- (c) if so, the details thereof;
- (d) whether expediting the projects is causing problems to the public by any means; and
- (e) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) The Ministry is primarily responsible for development and maintenance of National Highways (NHs). The development and maintenance of NHs is a continuous process. The works on NHs are accordingly taken up from time to time as per inter-se priority, traffic density and availability of funds.

The Ministry keeps on receiving proposals from various State Governments for declaration of State roads as new NHs from time to time. The Ministry considers declaring some State roads as new NHs from time to time based on the requirement of connectivity, inter-se priority and availability of funds.

(b) and (c) There are 419 no. of delayed projects in a total length of about 19,872 km length of NHs.

(d) and (e) Necessary actions are taken up for ensuring least interference to the flow of traffic during construction as per the provisions stipulated in the Ministry's Specifications for Road and Bridge Works, relevant publications of the Indian Roads Congress (IRC) and the conditions of the Contract / Concession Agreements. All efforts are made to ensure least inconvenience to the movement of traffic accordingly during implementation of projects and also while expediting the progress of works.

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